

12.02 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 25th August, 1987, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

"That this House concurs in the recommendation of the Lok Sabha that Rajya Sabha do agree to nominate one member from Rajya Sabha to the Joint Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancy caused by the retirement of Shri Ramnarayan Goswami from the membership of the Rajya Sabha on 9th July, 1987 and do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, one member from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, Shri Ramnarayan Goswami, Member, Rajya Sabha, has been duly elected to the said Committee.'

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 27th Au-

gust, 1987, has adopted the following motion regarding appointment of two members of the Rajya Sabha to the Joint Committee on the Houses on the Lokpal Bill, 1985:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint two members of Rajya Sabha to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith in the vacancies caused by the retirement of Sarvashri Dipen Ghosh and P. Shiv Shankar from the membership of the Rajya Sabha and resolves that Sarvashri Dipen Ghosh and P. Shiv Shankar be appointed to the said Joint committee to fill the vacancies."

- (iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Punjab Appropriation Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 24th August, 1987, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 4) Bill, 1987, which was

[Secretary-General]

passed by the Lok Sabha at its sitting held on the 26th August, 1987, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (v) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 27th August, 1987, agreed without any amendment to the Brentford Electric (India) Limited (Acquisition and Transfer of Undertakings) Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 25th August, 1987."

12.03 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Minutes

[Translation]

SHRIMATI SUNDERWATI NAWAL PRABHAKAR (Karol Bagh): I beg to lay on the Table Minutes (Hindi and English versions) of the Thirty-seventh to Forty-first sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.31/2 hrs.

PETITION RE: NATIONALISATION AND
DEVELOPMENT OF SHIPPING INDUS-
TRY OF ITS WORKERS AND
EMPLOYEES

[Translation]

SHRI SOMNATH CHATTERJEE (Bolpur): I beg to present a petition signed by Shri Rampada Chakravorty, General Secretary, All India Confederation of Mercantile and Commercial Employees, Calcutta and other representatives of various Unions regarding nationalisation and development of shipping industry and protection of interests of its workers and employees.

[English]

SHRI S. JAIPAL REDDY (Mahbubnagar): What a Champion of the national language?

PFOR. MADHU DANAVATE (Rajapur): Was it Hindi or Bengali?

SHRI S. JAIPAL REDDY: It was a mixture of both.

MR. DEPUTY SPEAKER: Both, I think!

12.04 hrs.

REGIONAL RURAL BANKS (AMEND-
MENT) BILL

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI